

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O. A. No.60/689/2018

Date of decision: 01.06.2018

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

Sube Ram aged about 62 years, Ex-GDS BPM Asha Khera, BO under Sirsa, HO in Hisar Division, District Hisar (Group D).

**... APPLICANT
VERSUS**

1. Union of India through its Secretary, Ministry of Communications, Department of Information and Technology, Sanchar Bhawan, Ashoka Road, New Delhi.
2. Chief Post Master General, Haryana Circle, Ambala, Haryana.

... RESPONDENTS

PRESENT: Sh. Ankur Sidhar vice Sh. Rajesh Khandelwal, counsel for the applicant.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. The sole prayer in this O.A. is to direct the Revisionary Authority to decide pending Revision Application dated 21.02.2018 (Annexure A-2), filed against order in appeal dated 25.01.2018.
2. Considering the short prayer, we deem it appropriate to dispose of this O.A. in limine with direction to Revisionary Authority to decide the aforesaid pending Revision Application of the applicant by passing a reasoned and speaking order within a period of one month from the

date of receipt of a certified copy of this order. So order passed be duly communicate to the applicant.

3. Disposal of the O.A. in the above terms shall not be construed as an opinion on the merit of this case.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 01.06.2018.

Place: Chandigarh.

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